

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th March, 2013

NO.HC.VII-11/1999/ 2400 /A. On his appointment as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, vide Notification NO. PLA (VL) 01/2013/27 dated 08.03.2013 issued by the Govt. of Assam, Political (Lokayukta Cell) Department, Dispur, Shri Dibyajyoti Rajkhowa, Civil Judge & Asstt. Sessions Judge, Udalguri, an Officer in Grade-II of the Assam Judicial Service, is hereby released from the present assignment with immediate effect in order to enable him to join his new assignment.

By Order,
Sd/-Robin Phukan,
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-11/1999/ 2401 - 2414 /A.

Dated 14.03.2013

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information with reference to the Notification NO.JDJ.281/2012/7 dated 04.03.2012 issued by the Govt. of Assam, Judicial Department, Dispur
2. The Secretary to the Govt. of Assam, Home & Political Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
4. The District and Sessions Judge, Udalguri
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Chief Judicial Magistrate, Udalguri
8. Shri Dibyajyoti Rajkhowa, Civil Judge & Asstt. Sessions Judge, Udalguri. He is directed to join his new assignment after handing over charge of his Court and Office to the District and Sessions Judge, Udalguri.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
11. The Superintendent (Statement/ Accounts) Section, Gauhati High Court, Guwahati
12. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
13. The C.A. to General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)

14/3/13

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